List of Cases where Case Management Hearing Took Place During the Month: June, 2025																
	Court	District	Court Room	Case Type	Case Number	Date of Registratio n	Petitioner Name VS Respondent Name	Date of Management Hearing								
S1. No.								Framing the Issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witnesses	written Argument s	Oral Argum ents	Other Stages/He aring date	Next Date	
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS(Com)	MS(Com)/49/2022	06-01-2022	Indian City Properties Limited Vs Reliance Securities Limited		28-08-2025						28-08-2025	
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS(Com)	MS(Com)/154/2024	16-08-2024	Cosmic Ferro Alloys Limited Vs Cosmic CRF Limited							03-09-2025 04-09-2025 08-09-2025	03-09-2025 04-09-2025 08-09-2025	
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	TS (Com)	15/2024	03.10.2019	Trimurti Construction Vs Smt Anupama Paul	Nil	Nil	Nil	Nil	Nil	Nil	Statement of Admission/Den ail of Documents	28.07.2025	
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	64/2024	10.07.2022	WTE International industries Vs Apocalypse steel and power ltd	Nil	Nil	Nil	Nil	Nil	Nil	Discovery, disclosure and inspection of the documents by both parties	04.08.2025	
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	121/2024	20-09-2024	Zhe Jiang Deqian Machinery Manufacturers Co. Ltd. Vs Link Quest Telecom Limited	Nil	Nil	Nil	Nil	Nil	Nil	Statement of Admission/Den ail of Documents	13.08.2024	
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	MS (Com)	27/2024	10.02.2020	Rajpath Construction Vs State of West Bengal and others	Nil	Nil	Nil	Nil	Nil	Nil	Admission denail and inspection of the documents and appropriate steps	08.08.2025	
7	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)/	3/2024	15-06-2020	Kajal Pal Vs Sovan Pal	-	-	17-06-25	-	-	-	Cross Examination	18-07-2025	

8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/	33/2024	22-02-2022	M/S Mados Infra Projects Private Limited Vs M/S Eastern Coalfields Limited	-	-	23/06/2025 & 24/06/2025	-	-	-	Further Cross of PW	22-07-2025
9	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)/	15/2024	28-02-2022	Bardhaman Agro Products (I) Private Limited Vs South Damodar Argo Products	-	-	10-06-25	-	-	-	Further Cross of PW	05-07-2025
10	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/	36/2024	15-09-2023	M/S A.J Sarkar And Co. Vs State of West Bengal through the Secretary Public Works Department and 3 others	-	-	10-06-25	-	-	-	Evidence of Defence Witness	17-07-2025
11	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/	46/2024	02-12-2023	M/S Uddhav Udyog Private Limited Vs Saxena Marine-Tech Private Limited	-	-	11-07-25	-	-	-	Evidence of plaintiff witnesses	11-07-2025
12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Case (Commercial)/	7/2024	06-05-2024	SUMAN BAIRAGYA Vs TAPAS GANGULY	-	-	24-06-25	-	-	-	Evidence	18-07-2025
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/	52/2024	21-05-2024	STATE OF WEST BENGAL REPRESENTED BY EXECUTIVE ENGINEER BIRBHUM DIVISION PUBLIC WORKS DEPARTMENT VS SAHAKAR GLOBAL LIMITED	16-06-25	-	-	-	-		Filing List of Witnesses	02-07-2025

14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/54/2024	54/2024	19-06-2024	SAHAKAR GLOBAL LIMITED Vs STATE OF WEST BENGAL	16-06-25	-	-	-	-	-	Filing List of Witnesses	09-07-2025
15	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/	57/2024	25-07-2024	RREPL-KIPL(JV) Vs Eastern Coalfields Limited	-	30-06-25	-	-	-	-	filing evidence of chief of witnesses.	14-07-2025
16	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Money Suit (Commercial)/	59/2024	24-09-2024	Rajpath Contractors and Engineers Ltd Vs Principal Secretary to the Government of West Bengal, Public Works Department	-	-	16-06-25	-	-	-	Further cross	15-07-2025
17	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Title Suit (Commercial)/	25/2024	23-12-2024	Maithan Alloys Limited Vs Amit Mines and Another	-	-	25-06-25	-	-	-	Evidence of Defence Witness	01-08-2025
18	Commercial Court Siliguri	Darjeeling ,Jalpaiguri, Coochbeher, Alipur duar, North & South Dinajpur, Kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb.,	NIL Total: 17 Cases										